

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1985
ANSWERED ON:04.08.2000
NATIONAL MONUMENTS
ANANDRAO ADSUL

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) the details of terms and conditions to declare any Monument as a National Monument by Archaeological Survey of India;
- (b) the details of spots declared as National Monuments in Buldhana District of Maharashtra as per these terms and conditions;
- (c) whether these spots are to be declared as Tourist Spots; and
- (d) if so, the allocation of funds made to develop these monuments during 2000-2001?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR)

- (a) Any structure, monument, any cave, monolith, any tumulus or place of interment which is of unique historical, archaeological, or artistic interest and which has been in existence for not less than 100 years can be considered for declaration as a monument of national importance as per section 4(1) of the Ancient Monuments, Archaeological Sites & Remains Act, 1958 and Rules, 1959 made therein.
- (b) There are 17 protected monuments of national importance in Buldhana District, as per List at Annexure-I.
- (c) These protected monuments attract tourists as such no separate declaration is envisaged.
- (d) An amount of Rs. 0.9 lakh for minor repairs and day to day maintenance have been allocated during the current year 2000-2001 for some of these monuments.